

the Table a statement (Hindi and English versions) correcting the reply given on 15 May, 1985 to Unstarred Question No. 6613 by Shri Mohan Lal Patel regarding exploration of minerals in Indian Ocean.

[Placed in Library See No LT—996/85]

Audited Accounts of Central Council for Research in Yoga and Naturopathy for 1983-84 Statement for delaying in laying the Annual Reports and Audited Accounts of National Institute of Ayurveda Jaipur for 1983-84 and Central Council for Research in Ayurved and Siddha' New Delhi for 1983-84

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI): On behalf of Shri Yogendra Makwana, I beg to lay on the Table—

- (ii) A copy of the Audited Accounts (Hindi and English versions) of the Central Council for Research in Yoga and Naturopathy for the year 1983-84.

[Placed in Libray. See No LT—997/85]

- (2) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the National Institute of Ayurveda, Jaipur, for the year 1983-84 within the stipulated period of nine months after the close of the Accounting Year.

[Placed in Library. See No LT—998/85]

- (3) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Central Council for Research in Ayurveda and Siddha, New Delhi for the year 1983-84 within the stipulated period of nine months after the close of the Accounting Year.

[Placed in Library. See No LT9—99/85]

12.34 hrs.

FINANCIAL COMMITTEES—A REVIEW

[*English*]

SECRETARY GENERAL : Sir I lay on the Table, a copy (Hindi and English versions) of the Financial Committees 1984—A Review.

[Placed in Library. See No LT—1000/85]

ASSENT TO BILL

[*English*]

SECRETARY GENERAL : Sir I lay on the Table a copy, duly authenticated by the Secretary-General of Rajya Sabha, of the Constitution (Fifty-first Amendment) Bill, 1984 passed by the Houses of Parliament and assented to since a report was last made to the House on the 26th April 1985.

12.34 hrs.

[MR. DEPUTY SPEAKER *in the Chair*]

PROF. MADHU DANDAVATE (Rajapur) : On this agenda paper, you have not mentioned about the Anti-Terrorism Bill at all. Is it likely to be taken up ?

MR. SPEAKER : Yes Sir. A supplementary list of business will be circulated.

MATTERS UNDER RULE 377

[*Translation*]

Need for Speedy Completion of Some Canal System in Bihar

SHRI TAPESHWAR SINGH